- (5) Professor Ram Singh
- (6) Shri Prakash Dutt Bhargava, Advocate.
- (b) Not yet. The Committee is free to consult anybody it feels neeessary.]

गोरखपुर में कानुन और ब्यवस्था की स्थिति

1007. श्री राजनारायण: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि गोरखपुर (उत्तर प्रदेश) में न्यायपालिका तथा पुलिस के बीच खींचतान हो जाने से वहां कानून और व्यवस्था की स्थिति तनावपूर्ण तथा गडबड हो गई है;
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?
- (ग) सरकार ने इस स्थिति को सुधारने के लिए क्या कदम उठाये हैं। और इस स्थिति के लिए जिम्मेदार लोगों के खिलाफ क्या कार्यवाही की है?

LAW AND ORDER SITUATION IN GORAKHPUR

1007. SHRI RAJNARAIN : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that strained relations between the judiciary and the police in Gorakhpur (Uttar Pradesh) have resulted in tension and disorder and worsening of the law and order situation there;
- (b) if so, what are the details in this regard; and
- (c) what steps have been taken by Government to improve the situation and the action taken against the persons responsible for creating such a situation?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) जी नहीं, श्रीमान ।

(ख) और (ग) प्रश्न नहीं उठता।

†[]English translation.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS {SHRI VIDYA CHARAN SHUKLA} : (a) No, Sir.

(b) and (c) Do not arise.]

PROPAGATION OF CULT OF SATYA SAI BABA

1008. SHRI K. P. SUBRAMANIA MENON: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received any complaints from some members of the general public; bout receipt of letters by them threatening dire consequences from Satya Sai Baba if they do not propagate his cult; and
- (b) if so, what steps have been taken by Government to stop this blackmailing tactics?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Central Government have not received any such complaint.

(b) Does not arise.

CHARGES AGAINST POLICE AND LOCAL ADMINISTRATION OF MINICOY ISLANDS

1009. SHRI K. P. SUBRAMANIA MENON: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received any reports about serious charges of police repressions by the local administration from the residents of the Minicoy Islands;
- (b) if so, whether Government of India investigated into the charges; and
- (c) what action has been taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c) Some complaints were received of harassment and assault by police in the course of investigation of